

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 1278 of 2010
Excise Cross Objection No.22 of 2011

[(Arising out of OIA-202-209/2010/COMMR-A-/RAJ Dated-29/04/2010 passed by
Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Appellant

VERSUS

Mayank Metallurgical P Ltd

Plot No. 238, Gidc, Phase-Ii, Dared,
Jamnagar, Gujarat

.....Respondent

APPEARANCE:

Shri R P Parekh, Superintendent (AR) for the Appellant
Shri P P Jadeja, (Consultant) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR M, MEMBER (TECHNICAL)

DATE OF HEARING : 16.11.2021
DATE OF DECISION: 16.11. 2021

The Appeal is disposed of. For order, see order of date in Excise Appeal
No.1207 of 2010 in Excise Cross Objection No. 38 of 2011.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)